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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No.61/560(6)/NCLT/AHM/2017(New)
C.P. No. 131/560(6)/NCLT/AHM/2016(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017**

Name of the Company: Faisal Abdul Gaffar Kapadia & Ors.
V/s.
Registrar of Companies

Section of the Companies Act: Sections 560(6) of the Companies Act, 1956

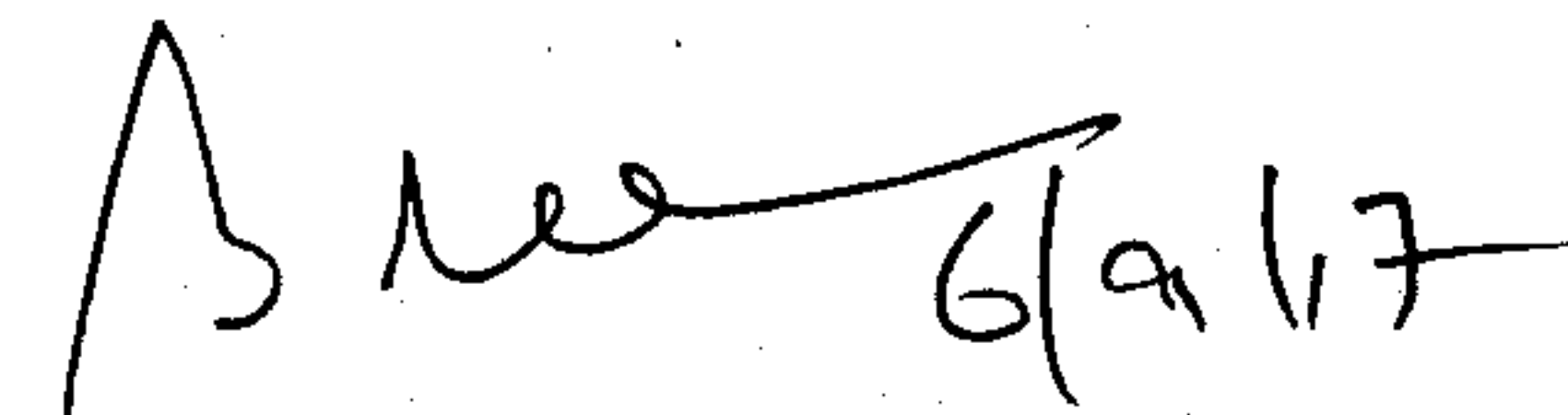
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	NAVINI PAHWAS WITH NATASHA SUTARIA	SR. ADV. ADV.	PETITIONER	Natasha.
2.	DEVANG PAREKH	ADV.	INTERVENOR	Mr. Parekh

ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Original Petitioner. Learned Advocate Mr. Devang Vyas present for Original Respondent.

In view of the pendency of TP 61-A/2017 for orders.

List the matter on 20.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 6th day of September, 2017.